

**Some Hon. Members:** We may take a decision day after tomorrow.

**Mr. Speaker:** The difficulty is that if the decision is postponed till day after tomorrow, we shall not be able to have one hour by dropping the questions. That is why I put up the suggestion today.

**Shri K. K. Basu (Diamond Harbour):** The Minister's reply can go to the next day.

**Mr. Speaker:** It comes to prolongation of the whole programme.

**Shri K. K. Basu:** In the mean time, Leaders of Groups may meet and discuss and come to some arrangement.

**Mr. Speaker:** We will go on. Otherwise, Members will have no time. We cannot hold it up indefinitely.

**Shri A. C. Guha:** Then, Sir, the discussion on the IFC Report is postponed till the 4th?

**Mr. Speaker:** I have no objection.

**Shri A. C. Guha:** What am I to understand from the discussion? If I am to supply copies now, I am ready if you so wish. We can have the discussion even today. If you want it to be postponed to the 4th, I have no objection.

**Mr. Speaker:** My idea in taking up this question at this stage and suggesting postponement till day after tomorrow was to see whether we can take advantage of the question-hour and get one hour more. But, as the hon. Members do not want it, they may have the discussion today even. I do not mind.

**Shri Ramachandra Reddi (Nellore):** May I also point out that the views of the Board of Directors of the Industrial Finance Corporation have also been published by the Government of India. Copies of this have not been circulated among the Members. At least a few copies of this might be supplied.

**Mr. Speaker:** That is a new request which the hon. Minister might consider. Anyway, we are not having the

discussion today. It might go on on the 4th now.

**Shri A. C. Guha:** There is another difficulty I would like to bring to your notice. I think we have given about 40 or 50 copies to the Notice Office. How many more copies would you direct me to supply?

**Mr. Speaker:** I think the best course would be for Members who want copies to have a request for a copy made in the Notice Office. Their names will be registered, say up to 4 o'clock, and as many copies as are requisitioned will be supplied. That will be the only solution.

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#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### PRESENTATION OF THIRD REPORT

**Shri M. A. Ayyangar (Tirupati):** I beg to present the third Report of the Committee on Private Members' Bills and Resolutions.

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#### RAILWAY BUDGET

**Kumari Annie Mascarene (Trivandrum):** Yesterday I was referring to the condition of the Railway Department at the time the Congress took up the administration.

[MR. DEPUTY-SPEAKER *in the Chair*]

I was pointing out how the Railway Department presented a complicated problem and how the Congress administration had handled it, how the integration of the States and the partition of the assets and liabilities had affected the Railway system and how the Congress had handled the situation in such a way that today we have got a regular well-organised Railway system. Be it said to the credit of the late lamented Shri Gopalaswami Ayyangar that he manned it during strenuous times and got over the difficulties and laid the foundations of a Railway system which would have done honour to the most advanced and highly developed countries in the world. Thus far and no farther.